

ITEM NO.75+76+77+78 Court 3 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 1081/2021

URVASHI NAIDU (MINOR)

THROUGH FATHER SURESH JAYARAMAN NAIDU & ORS.

Petitioner(s)

VERSUS

CENTRAL BOARD OF SECONDARY EDUCATION & ORS.

Respondent(s)

(FOR ADMISSION and IA No.124448/2021-APPROPRIATE ORDERS/DIRECTIONS  
IA No. 126173/2021 - APPLICATION FOR PERMISSION)

Writ Petition(s)(Civil) No(s). 1060/2021

FOR ADMISSION and IA No.121825/2021-EXEMPTION FROM FILING O.T. and  
IA No.121824/2021-APPROPRIATE ORDERS/DIRECTIONS )

Writ Petition(s)(Civil) No(s). 1131/2021

(FOR ADMISSION and IA No.132148/2021-EXEMPTION FROM FILING  
AFFIDAVIT)

Writ Petition(s)(Civil) No(s). 1135/2021

(FOR ADMISSION and I.R. and IA No.132693/2021-APPROPRIATE  
ORDERS/DIRECTIONS)

Date : 20-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr.Pradeep Gupta, Adv  
Ms.Mamta Sharma, Adv  
Ms.Vagisha Nandini, Adv  
Mr.Sandeep Malik, Adv  
Mr. Ravi Prakash, AOR

Ms.Mamta Sharma, Adv  
Mr.Pradeep Gupta, Adv  
Mr.Inderjeet Singh, Adv  
Mr. Ravi Prakash, AOR

Ms. Vijayalakshmi Raju, Adv.  
Mrs. Anu B., Adv.  
Mrs. Dhanya C., Adv.  
Mr. Suvidutt M.s., AOR

Mr.Pradeep Gupta, Adv  
Mr.Mamta Sharma, Adv  
Mr.Alok Kumar, Adv  
Mr. Ravi Prakash, AOR

For Respondent(s) Ms. Neelam Sharma, Adv  
Ms. Pankhuri Shrivastava, Adv  
Mr. Alekshendra Sharma, Adv  
Mr. Rupesh Kumar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

As prayed one week's time is granted to the  
petitioner(s) to file rejoinder affidavit.

List the matters after one week.

(NEETU KHAJURIA)  
COURT MASTER

(VIDYA NEGI)  
COURT MASTER